

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated: Guwahati, the 1st of July, 2019.

In terms of order dated 24-05-2019 passed by the Hon'ble Gauhati High Court in *Crl. A. No. 92/2017*, it is hereby directed that, in matters where notices are directed to be issued by the Hon'ble Court, the Administrative Officers (Judicial) of the Criminal Appeal, Criminal Revision, Civil Revision, First Appeal, Second Appeal, Civil Rule (Pending), Writ Appeal, Contempt/R.O.S. Sections of this Registry shall, with regard to service of such notice, verify as to whether the correct person has received the notice, and only, thereafter, list the matters before the Hon'ble Court.

By Order,
Sd/- D.K. Das
REGISTRAR (JUDICIAL)

Memo No. HC.III-07/2015/1744-1753/G dated 01.07.2019

Copy to:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
2. The Registrar (Vig./Admin./Estt.), Gauhati High Court, Guwahati.
3. The Registrar, Kohima Bench/Aizawl Bench/Itanagar Permanent Bench, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Asst. Registrar (_____), Gauhati High Court, Guwahati.
7. The Administrative Officer (Judicial), (_____), Gauhati High Court, Guwahati.
8. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati, for his/her Lordship's information.
9. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Order in the website of the Gauhati High Court.
10. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

76/1.7.19
REGISTRAR (JUDICIAL)